

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 42 of 2013

Dated : 12th July, 2013

M/s Bharti Hexacom Ltd.

... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Anr.

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **8.08.2013**.

COURT MASTER